

Annexure – 7															
Name of the corporate debtor: ; Brajesh Construction Private Limited Date of commencement of liquidation: 10.05.2023 List of stakeholders as on:24.07.2023															
List of other stakeholders, if any (other than financial creditors and operational creditors)															
(Amount in₹)															
Sl.N o.	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Vipul Shah	Other Stakeholder	20.06.2023	₹ 36,75,000.00	₹ 0.00	other stakeholder				0.00%			₹ 36,75,000.00		No contractual loan agreement is present, no Financial accounts or statements showing the debt has incurred as well as no ledger entry is available in the books of Brajesh Construction hence whole is under rejected.
2	Babulal Motawat	Other Stakeholder		₹ 15,00,000.00	₹ 0.00	other stakeholder				0.00%			₹ 15,00,000.00		No contractual loan agreement is present, no Financial accounts or statements showing the debt has incurred as well as no ledger entry is available in the books of Brajesh Construction hence whole is under rejected.
3	ORCHIED VINIMAY (P) LIMITED	Other Stakeholder		₹ 2,33,05,838.00	₹ 0.00	other stakeholder				0.00%			₹ 2,33,05,838.00		No contractual loan agreement is present, no Financial accounts or statements showing the debt has incurred as well as no ledger entry is available in the books of Brajesh Construction hence whole is under rejected.
			Total	₹ 2,84,80,838.00	₹ 0.00								₹ 2,84,80,838.00		